

**Enquiry against Delhi Small Industries Development Corporation**

11066. DR. VASANT KUMAR PANDIT: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that CBI and Anti-Corruption Deptt. have completed their enquires into serious irregularities, mismanagement and charges of corruption against the Delhi Small Industries Corporation; and

(b) if so what are the findings and action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) and (b). Enquiries into charges of corruption, irregularities and mismanagement against the Delhi Small Industries Development Corporation have not yet been completed in all the cases. Preliminary enquiry reports have, however, been received from the CBI in a few cases and the Anti-corruption Department has also furnished its findings in one case. Further action according to rules is being taken in these cases

**Welfare Centres of S.C./S.T. in Madhya Pradesh**

11067. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) total number of welfare centres of SC/ST and Backward Classes in Madhya Pradesh under the Centrally sponsored scheme;

(b) the number of such centres in District Guna, Murena and Bhind of the State;

(c) whether Government propose to expand those centres in near future, specially in Guna and Murena districts and if so, details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANIYAL): (a) The Government of India

has no Centrally sponsored scheme for "welfare centres of SC/ST and Backward Classes."

(b) to (d). Does not arise.

**Reduction in Non-Official Representation on Small Industries Board**

11068. DR. P. V. PERIASAMY: Will the Minister of INDUSTRY be pleased to state:

(a) the reasons for reducing the non-official representation on the Small Industries Board from 50 per cent to 5 per cent;

(b) the reasons for not inviting any non-official members of the National Small Industries Corporation to the recent meeting of the Board; and

(c) the number of meetings that the Board has held during the past two years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) The non-official representation on the Small Scale Industries Board has not been reduced from 50 per cent to 5 per cent. Out of 55 members of the Board, the number of non-official members is 15 including 4 members of the Parliament. This works out to 28 per cent.

(b) Since there are no non-official members on the Board of Directors of the National Small Industries Corporation the question of inviting any non-official director to SSI Board meeting does not arise.

(c) Only one.

**Collection of Security by Coca Cola and Fanta**

11069. SHRI C. K. CHANDRAPAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the manufacturers and bottlers of Coca Cola and Fanta used